

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/2813/2020**

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dilshada Begum, Age 40 years, W/o Hafizullah Naik, R/o Village Dawarabad (Bikheryan), P.O. Udhyanpur, Tehsil Bharth Bagla, District Doda.
2. Shokeena Begum, Age 33 years, D/o Wali Mohd., W/o Zafarullah Naik, R/o Bikheryan, P.O. Udhyanpur, Tehsil Bharth Bagla, District Doda.
3. Zareena Begum, Age 63 years, W/o Nasir Ahmed Natnoo, R/o Bikheryan, P.O. Udhyanpur, Tehsil Bharth Bagla, District Doda.
4. Fatima Begum, Age 30 years, W/o Sajad Hussain, R/o Bikheryan, P.O. Udyapur, Tehsil Bharth Bagla, District Doda.

.....Applicants

(Advocate:- Ms. Divya Gupta)

**Versus**

1. State of Jammu and Kashmir through Commissioner/Secretary to Government, Social Welfare Department, J&K Government, Civil Secretariat, Srinagar/Jammu.
2. The Director, Social Welfare Department, Jammu.
3. The District Programme Officer (ICDS), Doda.
4. The District Development Commissioner, Doda.
5. The Tehsildar, Bharth Bagla, Dali.
6. The Child Development Project Officer, ICDS, Doda.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. A.A.G)

**O R D E R**

**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant has moved M.A. No. 61/481/2021 seeking withdrawal of the T.A. The M.A. is allowed.

2. Accordingly, the T.A. is dismissed as withdrawn with liberty to the applicant to file fresh, if fresh cause of action accrues to him.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**